

1	2	3	4	5	6	7	8	9
Visvesvaraya Iron and Steel Plant (Karnataka)	0	0	0	0	8	3	1	0
Chandrapur Ferro Alloys Plant (Maharashtra)	0	0	0	0	4	2	2	1
Stock yard	1	0	2	0	1	0	0	0
Raw Material Division (Mines) (Odisha)	0	3	1	0	2	5	3	0
Bhilai Mines (Chhattisgarh)	1	0	0	0	17	19	10	0
Collieries (Jharkhand)	0	2	0	0	1	1	1	0
SAIL Refractory Unit (Chhattisgarh)	0	0	0	0	20	16	10	1
TOTAL (SAIL)	27	28	27	1	78	75	86	6
Rashtriya Ispat Nigam Ltd.	25	3	5*	1**	33	20	14	3
GRAND TOTAL	52	31	32	2	111	95	100	9

* Includes 2 persons in the units of expansion not handed over to RINL.

** Upto Feb.' 2015.

Measures to stem the surge in steel imports

2364. DR. PRABHAKAR KORE: Will the Minister of STEEL be pleased to state:

(a) whether the sharp increase in import of steel is hurting the domestic steel manufacturing sector and could cost hundreds of jobs;

(b) whether Government proposes to impose higher import duty and put in place anti-dumping measure to stem the sharp surge in steel imports;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) There have been representations from the various quarters regarding increased import of steel products in the country.

(b) to (d) The Government has raised the tariff rate of import duty on iron and steel goods covered under Chapter 72 and Chapter 73 of HS Classification, from 10% to 15% *ad valorem*. The Directorate General of Anti-Dumping and Allied Duties (DGAD) conducts anti-dumping investigations on the basis of a duly substantiated petition filed by the domestic industry alleging dumping

of goods into the country causing injury to the domestic industry. Presently three Measures are in force on Stainless Steel products *i.e.* Cold Rolled flat products of Stainless Steel, Certain Hot Rolled flat products of Stainless Steel and Stainless Steel Cold Rolled Flat products of 400 series having width below 600 mm.

Domestic and foreign tourists in the country

2365. DR. V. MAITREYAN: Will the Minister of TOURISM be pleased to state:

(a) the efforts and effective measures proposed to be taken by Government to attract more domestic and foreign tourists in the next five years;

(b) the steps taken and schemes implemented through both Government and private sectors by the Union Ministry to increase the foreign tourists in world renowned tourist spots in the country;

(c) the measures taken by Government to equip the tourist destinations preferred by foreign tourists in India with latest state-of-art facilities; and

(d) the year-wise revenue generated from the foreign tourist inflow in the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) The Ministry of Tourism, as part of its ongoing promotional activities, releases campaigns in the international and domestic markets under the Incredible India brand-line, to promote various tourism destinations and products of India to increase foreign tourist arrivals and domestic visits within the country.

In addition to the above, a series of promotional activities are undertaken in important and potential markets overseas through the India Tourism offices abroad and within India through domestic India Tourism offices, with the objective of showcasing India's tourism potential to foreign and domestic tourists.

(b) and (c) The Government of India has introduced Tourist Visa on Arrival enabled with Electronic Travel Authorisation to attract more foreign tourists to visit India. This facility is available to the nationals of 44 countries arriving at 9 airports in India (*viz.* Delhi, Mumbai, Chennai, Kolkata, Hyderabad, Bengaluru, Thiruvananthapuram, Kochi and Goa airports).

The Ministry of Tourism implements the following schemes for development and promotion of tourism: